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**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

O. A. No.060/00674/2014

Date of decision: 22.11.2016

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A).**

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1. Praveen Jha son of Sh. S. K. Jha age 27 years working as Scientific Assistant (SA) (Physics Division) with the Central Forensic Science Laboratory, Sector:36, Chandigarh.
2. Shivani Sharma Kaushik wife of Shri Gavesh Kaushik age 32 years working as Senior Scientific Assistant (SSA) (Physics Division) with the Central Forensic Science Laboratory, Sector 36, Chandigarh.

...APPLICANTS

- VERSUS**
1. Union of India through Secretary, Ministry of Home Affairs, Government of India, Central Secretariat, North Block, New Delhi.
 2. The Director-cum-Chief Forensic Scientist, Directorate of Forensic Science Services, Ministry of Home Affairs, Government of India, Block No.9, 8th floor, CGO Complex, Lodhi Road, New Delhi.
 3. The Director, Central Forensic Science Laboratory, Sector:36, Chandigarh.

...RESPONDENTS

PRESENT: Sh. K. B. Sharma, vice Sh. D.R. Sharma, counsel for the applicants.
Sh. Ram Lal Gupta, counsel for the respondents.

ORDER (Oral)**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J):-**

1. Learned counsel for the parties are in agreement that a similar matter in O.A. No.060/00490/2014 (Atul Bajaj & Ors. Vs. Union of India & others) has already been disposed of vide order dated 19.11.2016 and present O.A. can also be disposed of in the same terms.
2. Considering above, the present O.A. is also disposed of in the same terms as O.A. No.060/00490/2014. No costs.

**(UDAY KUMAR VARMA)
MEMBER (A)****(SANJEEV KAUSHIK)
MEMBER (J)**Date: 22.11.2016
Place: Chandigarh.

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